

National Capital Region

158. SHRI HARISH KUMAR
GANGWAR:
SHRI CHATURBHUIJ:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Governments attention has been drawn to the news item captioned "decision on national capital region urged" appearing in the *Indian Express* of 19 September, 1981; and

(b) if so, the reaction of the Government thereto together with details of action taken?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING SHRI BHISHMA NARAIN SINGH: (a) Yes, Sir.

(b) The Govt. of India is aware of the necessity for the planning and development of the National Capital Region in order to reduce the pressure on Delhi and to promote the balanced development of the Region. A sum of Rs. 10 crores has been included in the 6th Plan for granting central assistance for development of ring towns in the neighbouring States UP/Rajasthan and Haryana.

There is already a high level Committee with the Secy. Ministry of Works and Housing as its Chairman to consider matters regarding location of new Govt. of India offices in Delhi. Strict control is being enforced and new offices are generally not encouraged to be located in Delhi.

In the 2nd Master Plan of Delhi which is being prepared by the Delhi Development Authority, the role of cycles/scooters is being given due attention.

**Allotment of Government Accomo-
dation**

159. SHRI HARISH KUMAR
GANGWAR: Will the Minister of
WORKS AND HOUSING be pleased

to state:

(a) when is the next allotment year going to start and by when the applications will be called for;

(b) has a decision been arrived at to invite the applications from the eligible officers for the allotment of type IV accommodation as indicated in reply to Unstarred Question No. 1899 on 2 March, 1981;

(c) if so, details therefor; and

(d) can an employee on reaching the basic pay of Rs. 700 apply for Type IV quarter?

THE MINISTER OF PARLIA- MENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The next allotment year will commence from 1-1-1982 and the applications have already been called for.

(b) Yes, Sir.

(c) Applications were called for only from such employees whose emoluments as on 1-7-1978 were Rs. 700 per month or more.

(d) Eligibility of an officer is determined on the basis of the emolu- ments drawn by him on a specified date for the allotment year. For the current allotment year the specified date is 1-7-1978 and for the new allot- ment year the specified date has been fixed as 1-10-1981. Employees whose emoluments on 1-10-1981 were within the range of Rs. 700—999 per month can apply for type IV accommodation in the ad hoc category in the new allotment year.

खाद्य तेल का आयात

160. श्री मूल चन्द डागा : क्या
नागरिक पुति मंत्री यह बताने की
कृपा करेंगे कि :

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